

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:711  
ANSWERED ON:29.07.2010  
INCONVENIENCE TO PASSENGERS DUE TO VVIP FLIGHTS  
Rao Shri Kavuri Samba Siva

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that VVIP flights cause delay to airlines passenger due to closure of airspace;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) (b) and (c): There is Joint Standard Operating Procedure (SOP) for VVIP movement for regulation of traffic services during VVIP movement. As per the SOP, no landing and take - off shall be effected within three minutes of Expected Time of Arrival (ETA)/ Expected Time of Departure (ETD) of VVIP flights. The SOP is also reviewed to ensure safe and expeditious flow of air traffic to minimise inconvenience to passengers.